



NOTIFICATION No. 25 / 2012

The Hon'ble The Chief Justice, High Court, Madras is pleased to make the following appointments, transfer and postings in the High Court, Madras / Madurai Bench of Madras High Court, Madurai :-

**I**

Tmt. K.Indumathi, Joint Registrar (Protocol), High Court, Madras is temporarily promoted to the cadre of Registrar and posted as Registrar (Management), High Court, Madras, in the existing vacancy.

**II**

Thiru B.Hari, Deputy Registrar (Computer), High Court, Madras is temporarily promoted to the cadre of Joint Registrar and posted as Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras, in the existing vacancy.

Thiru V.Nallasenapathy, Deputy Registrar (Admn.), High Court, Madras is temporarily promoted to the cadre of Joint Registrar and posted as Joint Registrar (Protocol), High Court, Madras, vice Tmt.K.Indumathi promoted.

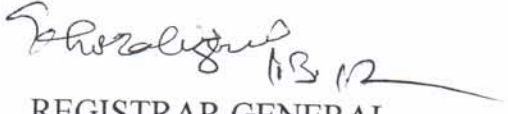
**III**

Thiru S.Udayan, District Judge, functioning on other duty as Registrar (Administration), High Court, Madras is transferred and posted on other duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai vice Thiru V.Vijayan, transferred.

II

Thiru.V.Vijayan, Registrar (Administration), Madurai Bench of Madras High Court, Madurai is transferred to Principal Seat of High Court, Madras and posted as Registrar (Administration), High Court, Madras vice Thiru.S.Udayan.

HIGH COURT, MADRAS.  
DATED: 01.03.2012.

  
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Registrar (Management), High Court, Madras.
4. The Joint Registrar cum Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
5. The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
6. The Assistant Registrar ('J' Section), High Court, Madras.
7. The Pay and Accounts Officer, High Court, Madras.
8. The Sub Pay and Accounts Officer, High Court, Madurai.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
  2. The Secretary to Government, Home (Courts) / Public / Revenue / P&AR / Law Department, Chennai-9.
  3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
  4. The Secretary to the Hon'ble The Chief Minister, Secretariat, Chennai-9.
  5. The Registrar (Judicial), High Court, Madras.
  6. The Registrar (Vigilance), High Court, Madras.
  7. The Additional Registrar (Vigilance), High Court, Madras.
  8. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  9. The Accountant General, Chennai-18.
  10. All the Officers, High Court, Madras / Madurai Bench.
  11. All the Head of Sections, High Court, Madras / Madurai Bench.
  12. The Section Officer, 'J' Section, Madurai Bench of Madras High Court, Madurai.
  13. The Record Keeper, A.D. Records, High Court, Madras.
  14. The Press.
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